

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

OA 597 of 1997

Date of Order: 17-07-2006

Present : Hon'ble Mr. B.N. Som, Vice-Chairman

Pramatha Nath Basu
-Vs-
Customs

For the Applicant : None

For the Respondents : Mrs. U.Sanyal, Counsel

ORDER

None appears for the applicant nor the applicant is present in person. By the Registry's letter dated 8.11.2004 the applicant was given notice to engage a Counsel in the matter as the earlier Counsel was reported to have expired. No action appears to have been taken. In the said premises, the matter is dismissed on account of non-prosecution.


VICE-CHAIRMAN

DKN